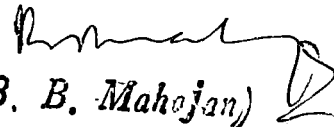


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>15-4-94</u>	None present for applicant. Mr. V.D. Sharma for Respondent. The aforesaid Bench not formed to-day. May be listed before that Bench on 19-4-94 for for admission.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
<u>19.4.94</u>	None for the applicant Sh. G.D. Sharma, Counsel for the respondent. As per order in the CP 24/93, the MA stands disposed of.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
<i>Recd by Registrar Jaipur Bench</i>	Copy sent to the app. O. of the an in d 2474 27-4-94 